through the timely supply of inputs, price support to groundnut, rapeseed and mustard, soyabean and sunflower, extension efforts including the popularisation of improved varieties particularly in areas under the Centrally Sponsored Schemes/Projects.

(c) The list of improved varieties of oilseeds for different States alongwith their suitability and average yield is already available, and the efforts are continued to popularise them.

Milk Production Estimates

4221. SHRI H.N. BAHUGUNA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government's attention has been drawn to news report in the Week (4-11 December, 1983) which brings into serious doubt the milk production estimates given by this Ministry which though claimed to be taken from the States are at variance with estimates of Central Statistical Organisation (30th Round—1975);
- (b) whether imports of gift milk products are being stepped up contrary to project proposals in order to cover up failure of Op. Flood I and II in milk production and to keep the local citizens of 4 metro cities happy alongwith a few favourite "rural" dairies to show "success" of our Co-operatives; and
- (c) whether Government will set up a study team of committed economists to look into the methodology used in milk production guesstimates arrived at by his Ministry and its technical arm, the Dairy Board?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

Allotment of Land to Group Housing Societies in Shahdara, Delhi

4222. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that out of 10 Cooperative Group Housing Societies which have been allotted land in CBD, Shahdara, physical possession of land has not been given by DDA to five Societies;
- (b) if so, the particulars thereof and the reasons therefor; and
- (c) the likely date when it is proposed to hand over the vacant physical possession of the land to these societies?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF):
As per report of DDA answers are as follows:—

(a) and (b) Out of the 10 cooperative group housing societies which were allotted land in CBD Shahdara, possession could not be given by the DDA to 6 societies. The names of these societies and the reasons for not giving possession are indicated be low:—

S.N.	Name of the Society	Reasons
1.	Nav Rachna C.G.H.S.	Encroachment at site
2.	Vivek C.G.H.S.	Encroachment at site
3.	Lions C.G.H.S.	Encroachment at site
4.	Vasant C.G.H.S.	Encroachment at site
5.	Golden C.G.H.S.	Encroachment at site
6.	Nirman C.G.H.S.	Encroachment at site